

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

Appea.No.484/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04<sup>th</sup> January 2018, 10.30 A.M**

Name of the Company	Balaji Tracom Pvt.Ltd.-Vs-Registrar of Companies, WB		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Ms Swapna Choubey, Adv  
 Mr Siddhartha Sharma, Adv } Petitioner  
 Ms Namrata Basu, Adv }  
 4/1/18

**O R D E R**

Ld. Counsel for the appellant sought leave of the Court to file supplementary affidavit in view of the objections raised by the Registrar of Companies, West Bengal in detail paragraphwise reply. Prayer is allowed. Supplementary affidavit may be filed in Court, which may be taken on record.

Heard the Ld. Counsel for the appellant. Reserved for order.

8d

(Jinan K.R.)  
Member (J)

8d

(V.P.Singh)  
Member (J)